

'enemy firms' and 'enemy property'; and

(b) if so, the names of such 'enemy firms' and description of such 'enemy property'?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

There are no 'enemy firms' in India now. There is, however, a Custodian of Enemy Property who administers the properties which originally belonged to persons and firms who during the period of the Second World War were "enemies".

Shri Hari Vishnu Kamath: The answer given in the statement is wholly inconsistent with the Presidential Order of the 10th April on the Government of India Allocation of Business Rules, providing for a sub-entry "Department of International Trade" under the Department of Commerce and Industry. According to that Presidential Order there is a sub-head in the "Department of International Trade" which definitely mentions control of trade with the enemy; that is what it says as item No. 17, "control of trade with the enemy and enemy firms and custody of enemy property". How does the Minister reconcile this discrepancy between his answer and the Presidential Order?

Shri Manubhai Shah: The hon. Member could have saved the time of the House by asking a simple question. This is residual work left after the second world war in which certain enemy property held in custody by the Central Government are to be managed and distributed by this Ministry in the Department of International Trade. And that is what I have said—there are no 'enemy firms' in India.

Shri Hari Vishnu Kamath: Then does the Ministry propose to appeal to or request the President to delete the first half of the sub-head and retain only the second half? He has to

delete the first half, that is, trade with the enemy and enemy firms. That is not necessary now. The war is over and we are friendly with the whole world. For India there is no enemy at all in the world.

Shri Manubhai Shah: There are international sort of names allotted to these types of activities. All I can assure the hon. Members is that we have no enemies any more nor any enemy property. Only thing is that we are the custodian of certain property which has been accumulated as former enemy property.

Shri Hari Vishnu Kamath: Then delete the first half.

Central Government Officials Posted in Dhanbad

***251. Shri P. R. Chakraverti:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government are aware of the difficulties experienced by the Central Government officials employed in (i) Office of the Coal Mines Provident Fund Commissioner; (ii) Office of the Coal Mines Welfare Commission; (iii) Office of the Chief Inspector of Mines; and (iv) Office of the Regional Labour Commissioner because of the lack of good working conditions and adequate residential quarters in the small town of Dhanbad, recently recognised to be the Headquarters of the district; and

(b) if the answer to part (a) above be in the affirmative, whether Government propose to have a review of the conditions in which these officials are made to work and make better facilities available to them?

The Minister of Labour and Employment (Shri Hathi): (a) Yes.

(b) Necessary steps for providing additional accommodation and other facilities are being taken.

Shri P. R. Chakraverti: Do the Government realise that if the officials are left to themselves they will never find any possibility of having accommodation?

Shri Hathi: Therefore we have a programme of building quarters there also.

Shri P. K. Chakravarti: Have Government also any information about the working conditions of the people who are all hurried together in small congested groups?

Shri Hathi: There is a shortage of office accommodation also. That has come to the notice of Government and we are expanding the office buildings also.

Shrimati Savitri Nigam: May I know if there is a particular scheme for the construction of houses which is going to be completed in the near future?

Shri Hathi: So far as quarters are concerned, we have already taken a decision and they are being constructed.

Shri S. C. Samanta: May I know whether any financial help or loan is proposed to be given to those who have lands and want to construct houses?

Shri Hathi: No, Sir. This programme consists only of building extra office accommodation and quarters for the staff.

Shrimati Renu Chakravarty: May I know whether the offices of the Chief Inspector of Mines and of the Regional Labour Commissioner will be bifurcated and a part of this work will be taken to the area of Barajunda because of difficulty of communications which makes it difficult for the workers to rush up to Dhanbad all the time?

Shri Hathi: It is a suggestion for action.

उत्तरक कारखाने

२५२. { श्री रघुनाथ सिंह :
श्री सरजू बाण्डेव :
श्री ज० ब० सिंह :

क्या योजना मंत्री यह बताने की कृपा करें कि :

(क) क्या यह तथ्य है कि तीसरी पंच-वर्षीय योजना में प्रत्येक राज्य में एक एक लाख का कारखाना स्थापित किया जायेगा ; और

(ख) यदि हां, तो उस का विवरण क्या है तथा उन कारखानों की उत्पादन क्षमता क्या होगी ?

योजना तथा कम और रीजनल मंत्री (श्री नन्दा) : (क) तथा (ख) एक विवरण सभा की मेज पर रख दिया गया है। [विलियम परिशिष्ट १, अनुबन्ध संख्या ३६।]

I shall read it in English also.

(a) and (b). A statement is laid on the Table of the House. [See Appendix I annexure No. 39].

श्री रघुनाथ सिंह : इस स्टेटमेंट से यह जाहिर होता है कि १७ स्थानों पर फ़ैक्टरियां स्थापित होने वाली हैं। मैं यह जानना चाहता हूँ कि इन में से प्राइवेट सेक्टर में कौन कौन सी फ़ैक्टरियां होंगी।

श्री नन्दा : मेरे खयाल में इसी स्टेटमेंट में इस का जिक्र किया गया है। प्राइवेट सेक्टर में मध्य प्रदेश में एक, राजस्थान में एक छान्ध्र प्रदेश में दो, मसूर में एक और मद्रास में एक फ़ैक्टरियां लगाई जायेंगी।

Shri Nambiar: At what stage is the construction of the fertiliser factory in Neyveli which is going to produce a by-product from Neyveli in lignite?

Shri Nanda: I do not have details about Neyveli at the moment. If my hon. colleague has it, he might give the information.

Shri Yallamanda Reddy: How many of these factories have commenced production and, if so, in which State?

Shri Nanda: At the beginning of the Third Five Year Plan we had in production five units.

Shri Thirumala Rao: Is it a fact that the licence issued to a company to start a fertiliser factory in Vis-